

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Review Application No. 6 of 2017 (SZ)
in
Application No.305 of 2013 (SZ) (THC)
(W.P.No.15010 of 2012 of High Court of Kerala)**

Applicant(s)
Nitta Gelatin India Ltd.,

Vs.

Respondent(s)
Thressiamma Mathew,
Thelekkat House,
Thaikootam desom,
Kadukutty P.O., Thrissur and
others.

Legal Practitioners for the appellant(s)
M/s. B.S. Krishnan Associates

Legal practitioners for respondents
Mr. Vincent Panikulangara for R1
Smt. Suvitha, A.S. for R2 to R4 and R7
M/s. Rema Smirithi for R5
Mr. Sheejo Chacko for R6
Mr. George Zachariah for R8

**Review Application No. 7 of 2017 (SZ)
in
Application No.309 of 2013 (SZ) (THC)
(W.P.No.26653 of 2013 of the High Court of Kerala)**

Applicant(s)
Nitta Gelatin India Ltd.,

Vs.

Respondent(s)
K.N. Lhithakshan,
Kaipuzhaveedu,
Koratty,
Thrissur and others.

Legal Practitioners for the appellant(s)
M/s. B.S. Krishnan Associates

Legal practitioners for respondents
Mr. Vincent Panikulangara for R1
Smt. Suvitha, A.S. for R2, R3 and R6
M/s. Rema Smirithi for R4
Mr. Sheejo Chacko for R5

Review Application No. 8 of 2017 (SZ)
in
Application No.149 of 2015 (SZ)

Applicant(s) Respondent(s)
Nitta Gelatin India Ltd., Vs. V. R. Babu, Koratty
and others.

Legal Practitioners for the appellant(s) Legal practitioners for respondents
M/s. B.S. Krishnan Associates Mr. Vincent Panikulangara for R1
Mr. M.R. Gokul Krishnan for R2
Smt. Suvitha, A.S. for R3
M/s.Rema Smirithi for A4
Mr. Sheejo Chako for R

Note of the Registry	Orders of the Tribunal
Order Nos. 1 to 3	Date: 16 th August, 2017. Arguments are heard. Orders reserved. J.M. (Justice M.S. Nambiar) E.M. (Shri P.S. Rao)